

correction slips incorporating the proposed corrections, are circulated to all Railways, Audit etc. for official use, as soon as decisions leading to the corrections are taken.

(b) Correction slips are sent for printing in batches quarterly and their printing, pricing and distribution take some time.

### Railway Employees

**1383. Shri Rajendra Singh:** Will the Minister of Railways be pleased to state:

(a) the number of employees on each Railway separately in each category who are still unconfirmed either in their initial appointment or higher grades for one year, three years, five years, ten years and over ten years respectively;

(b) whether Government envisage arrangements for their early confirmation; and

(c) if not, the reasons therefor?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

### Railway Claims

**1384. Shri Matli Mañda Ahmed:** Will the Minister of Railways be pleased to state:

(a) the number of claim cases for refund of excess freight lying unsettled in the N.E.F. Railway at present; and

(b) the time by which these cases will be settled?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) On 31st July, 1958, 18,957 cases were lying unsettled.

(b) Special efforts are being made to settle these cases expeditiously. While no specific time limit can be set for the settlement of all these cases, it is hoped that in about 6 to 9 months' time, the position will

become normal and practically all these cases would have been disposed of.

### छोटी छोटी सिंचाई योजनाएँ

**१३८५. श्रीमती मिनीमाता :** क्या सामुदायिक विकास मंत्री यह बताने की कृपा करेंगे कि छोटी-छोटी सिंचाई योजनाओं को संगठित करने के लिये विकास आयुक्तों का जो सम्मेलन मसूरी में अप्रैल, १९५७ में हुआ था उसकी सिफारिशों को कितने राज्यों ने स्वीकार किया है ?

**सामुदायिक विकास मंत्री ( श्री एस० के० बे ) :** विकास आयुक्तों का सम्मेलन जो मसूरी में हुआ उसकी लघु-सिंचाई सम्बंधी सिफारिशों को सब राज्य सरकारों ने स्वीकार किया है ।

### Seed Multiplication Farms

**1386. Shri Kamal Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of Seed Multiplication Farms established so far, State-wise, and

(b) the amount allotted by the Central Government to each State?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) and (b). A statement containing the information is laid on the Table of the Lok Sabha. [See Appendix III, annexure No 147]

12 hrs.

### POINTS OF INFORMATION

**Shri Thanulingam Nadar (Nagercoil):** On a point of information. Only last week, some of the Ministers—the Minister of Irrigation and Power and the Minister of Railways—were advised to give information to the House as early as possible about

[Shri Thanulingam Nadar]

any major accidents in the railways or in dams. Yesterday and today we hear that a major dam has been destroyed and railway traffic is suspended.

**Mr. Speaker:** That does not mean that Members who are responsible to bring many serious matters to the notice of the House can escape from that responsibility. In this case, this happened yesterday. Let them wait and see whether the Minister makes a statement. What is the hurry about it?

---

#### SUGGESTION FOR DISCUSSION ON RAILWAYS' WORKING

**Mr. Speaker:** I would like to make one suggestion so far as railway operations are concerned. So far as food is concerned, almost every session we have a debate on the food situation. Likewise, instead of waiting once in twelve months to ventilate grievances concerning amenities to passengers, punctuality of trains and all that, I would request the hon. Minister of Railways and the hon. Minister of Parliamentary Affairs to consider whether every six months we cannot have a discussion for two or three hours for all hon. Members to refer to late coming of trains, amenities and all that happens on the railways. There is no harm in doing that. We are spending so much time with respect to other matters. Communication is so important that it can also be discussed every six months so that the House may get an opportunity of going over the entire field of railway operations instead of taking away time during Question Hour on a single question. The hon. Minister, with all his capacity and skill, may not be able to remember everything about everything that happens on the railway. This is a matter for the hon. Minister to consider. Or he may hold a conference of all the Members

in the Central Hall. I have no objection to that. Even informally the hon. Minister may call all Members for discussion.

**Shri Feroze Gandhi (Rai Bareilly):**  
No, no.

**Mr. Speaker:** He may spend some time asking what exactly the difficulties are.

---

12.04 hrs.

#### MOTIONS FOR ADJOURNMENT

##### BURSTING OF KADDAM DAM

**Mr. Speaker:** I have received notice of an adjournment motion regarding breakdown of a dam.

"Failure of the Government to make adequate marginal lay-out to meet any exceptional eventuality while foundation for the Kaddam Dam was being grounded. It has resulted in the bursting of the almost completed dam causing a loss of nearly two crores of rupees and suspension of rail traffic. . . apart from causing loss of properties by flood on an extensive scale".

What is the latest information regarding this?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** So far as the Kaddam project is concerned, it is a State project and the execution of that project is with the Andhra Pradesh Government itself. The Central Government are not directly concerned with the execution of the project. But so far as the question concerns the tackling of flood problems, we have had some information about the rise in the Kaddam river and the actual water level in the Godavari and the Kaddam itself. We are issuing this information every day in a *Flood Newsletter* which is placed in